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**HIGH COURT OF DELHI: NEW DELHI**  
**SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. 444-46 /DHC/GAZ.IIB/G-8/NALSA/2022

Dated:

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Special Secretary,  
Delhi State Legal Services Authority,  
3<sup>rd</sup> Floor, Rouse Avenue Courts Complex,  
Pandit Deen Dayal Upadhyay Marg,  
New Delhi-110002.

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**Sub.: Appointment of Sh.Sumeet Anand, DJS, as Officer on Special Duty in the National Legal Services Authority in diverted capacity.**

Sir,

I am directed to state that Hon'ble the Chief Justice has been pleased to spare the services of Sh.Sumeet Anand, DJS, to enable him to join as Officer on Special Duty in the National Legal Services Authority in diverted capacity initially for a period of one year.

I am further directed to request you to relieve Sh.Sumeet Anand, DJS, to enable him to join as Officer on Special Duty in the National Legal Services Authority in diverted capacity initially for a period of one year, with immediate effect.

Yours sincerely,

Sd/-  
(Shankar Singh)  
Joint Registrar [Gaz.IIB]  
for Registrar General

Endst. No. 444-46 /DHC/GAZ.IIB/G-8/NALSA/2022

Dated: 13/11/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Sh.Ashok Kumar Jain, Member Secretary, National Legal Services Authority, New Delhi.
3. Joint Registrar (Gaz-IIA), High Court of Delhi, New Delhi.

Judl. Br

5  
P. Df SJ (Hqs)  
17/11/23

[Sandeep Kumar]  
Administrative Officer (I)(Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 6176-236/F. 5(2)/2023

Dated, Delhi the 7 JAN 2023

Sub:- Appointment of Sumeet Anand, DJS as Officer on Special Duty in the National Legal Service Authority in diverted capacity.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Rakesh Pandit)

Addl. District & Sessions Judge  
Link Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi